

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1450/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: West Coast Ventures (India) Pvt. Ltd.

V/s

Organic Recycling Systems Pvt. Ltd.


SECTION OF THE COMPANIES ACT: I & BP Code 2016.


S. No.	NAME	DESIGNATION	SIGNATURE
1	R.P. Varadkar	Advocate for Petitioner	
2	Sagar Wagle	Adv. for Resp	

Next Date

14/12/2017

By Consent


(Adv. for Petitioner)


(Adv. for Pet Resp.)

ORDER

C.P. No. 1450/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **14.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)